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for the appointment of a separate Chairman and a Managing Director in each nationalised bank, ment have appointed the same person to hold both the office3 of the Chairman and Managing Director in each nationalised bank.

Written Answers

However with a view to providing some relief to this functionary, Govalreadly appointed ernment have in consultation with the Reserve Bank a second whole-time Director designated as the Executive Director in a few nationlised banks, on a selection basis, in pursuance of the , provisions of clause 3 of the 'Nationalisation Scheme. The Executive Director is a whole-time Director on the Board of the bank and shares responsibility with the Managing Director at the top management level. He exercises such powerse and discharges such duties as are delegated to him by the Board of Directors.

Setting up of Air Safety Boards

1000 SHRI SITARAM KESRI: SHRIMATI PRATIBHA SINGH: SHRI KRISHNA NAND JOSHI: SHRI SHRIKANT VERMA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether in view of the growing number of air arcidents. Government propose to set up Air Safety Boards on the lines of the existing boards in advanced countries like United States of America; and
- (b) if not, what are the reasons therefor?

THE MINISTER ofTOURISM AND CIVIL AVIATION (SHRI PUROSHOTTAM KAUSHIK): and (b) The matter is being reconsidered.

Export of cotton yarns

1001. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of COM-MERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

- (a) whether it is a fact that Government have decided to permit export of all types of cotton yarns; and
- (b) if so, what are the details there

THE MINISTER OF STATE THE MINISTRY OF COMMERCE. CIVIL SUPPLIES AND COOPERA-TION (SHRI KRISHNA KU-MAR GOYAL): (a) and (b) Exyarn of all types port of cotton and counts of 63 and above for shipment upto 31-12-1979 has been permetted subject to a ceiling of 25 million Kgs. Export contracts are required to be registered by the chippers with the Cotton Textiles Export Promotion Council.

Bank credit in connection with Public Distribution System

1002. SHRI F. M. KHAN: the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that some of the States have demanded that Union and State agencies engaged in import and procurement of essential commodities for the public distribution system be given bank credit at least at the rate of ten per cent interest and exemption from income-tax; and
- (b) if so, what are the names of such States and what action Central Government propose to take thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE ZULFIQUARULLAH): (SHRI Yes, Sir.

(b) At the Conference of State Chief Ministers and Ministers Civil Supplies held in New Delhi on 5-1-1979, the Governments of Karnataka, West Bengal, Kerala Assam had made these suggesstions and they are under consideration.